

on the table of the House.

Removal Of Freight Equalisation System

438. SHRI AJOY MUKHOPADHYAY : Will the Minister of STEEL be pleased to state :

(a) whether attention of the Government has been drawn to the news-item captioned "Steel majors seek removal of freight equalisation" appearing in the Telegraph dated June 17, 1997;

(b) if so, the facts thereof; and

(c) the reaction of the Government in this regard;

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) Yes, Sir.

(b) and (c) A committee has been constituted to study the impact of partial withdrawal of freight equalisation scheme on consumption, availability and use of various categories of steel in different parts of the country. Main producers, vis., SAIL, TISCO and VSP, have made representations to the Committee, which is chaired by the Development Commissioner for Iron and Steel. The Government is yet to receive the report of the Committee.

Energy parks

439. SHRI LAKSHMAN SINGH : Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) whether the Government have set up energy parks in the country;

(b) if so, the number of such parks set up in the country during each of the last three years, location-wise;

(c) whether there is any scheme for implementing these schemes with public participation; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) and (b) Yes, Sir. The Ministry of Non-Conventional Energy Sources has set-up 86 Renewable Energy Parks in 18 States of the country. State and year-wise details of Renewable Energy Park Projects sanctioned during each of the last three years i.e. 1994-95, 1995-96 and 1996-97 are given in the attached Statement.

(c) and (d) The Renewable Energy Park Projects are set up by the State Govt. Nodal Agencies through various educational and other institutions where there is large inflow of public

Statement

State and Year-wise Details of Renewable Energy Park Projects Sanctioned

S. No.	States	Years		
		1994-95	1995-96	1996-97
1	2	3	4	5
1.	Andhra Pradesh	—	9	—
2.	Assam	—	2	—
3.	Delhi	—	6	—
4.	Gujarat	—	3	—
5.	Haryana	—	3	—
6.	Himachal Pradesh	—	3	—
7.	Karnataka	1	4	3
8.	Kerala	—	11	—
9.	Madhya Pradesh	1	4	2
10.	Maharashtra	—	4	1
11.	Mizoram	—	1	—
12.	Orissa	—	3	1
13.	Punjab	—	9	—
14.	Rajasthan	—	3	—
15.	Tamil Nadu	—	5	—
16.	Tripura	—	1	—
17.	Uttar Pradesh	1	2	1
18.	West Bengal	1	1	—
Total		4	74	8

Total : (3)+(4)+(5) : 4+74+8 = 86

Supply of Power to States

440. SHRI RANJIB BISWAL : Will the Minister of POWER be pleased to state :

(a) the criteria fixed for supply of power to the states from Central Pool; and

(b) the demand and actual supply of power from Central Pool to the States during 1994-95, 1995-96 and 1996-97. State-wise ?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI YOGINDER K. ALAGH) : (a) Policy for supply of power to the state from Central Generating Station is given in attached Statement-I.

(b) Entitlement vis-a-vis actual drawal of power by states from Central Pool from 1994-95 to 1996-97 is given in Statement-II.

Statement-I

Policy adopted by the Union Government for the supply of Power to the States from the Central Pool (Central Generating Stations)

A. Criteria for Allocation of power to the States from Central Sector Thermal/Atomic Power Stations :

- (i) 15% power is kept as unallocated at the disposal of the Central to meet the emergency requirements of individual States from time to time;
- (ii) 10% power is allocated to the State in which the power station is located; and
- (iii) the remaining 75% power is allocated amongst the States of the region (including the Home State) in accordance with the energy consumed by and the Central Plan assistance to the States during the last five years. The needs of the Union

Territories are also met through appropriate allocations.

B. Present Criteria for Allocation of Power to the States from Central Sector Hydel Stations :

- (i) 15% of the generation capacity will be kept as Unallocated at the disposal of the Central Government to be distributed within the Region or outside depending upon overall requirements.
- (ii) 12% of power from energy generated by the power station would be supplied free of cost to those states of the Region (including the State where the hydro-electric project is located) where distress is caused by setting up the project at the specific site, like submergence, dislocation of population; the allocation being made in proportion to the extent of such distress. The energy generated figures for the purpose would be calculated at the bus bar level, i.e. after discounting auxiliary consumption but without taking into account the transmission line losses. The extent of distress caused would be assessed for the purposes of allocation of 12% free power by the Central Electricity Authority in consultation with the concerned States; and
- (iii) The remaining power (73%) would be distributed between the States of the Region on the basis of the energy consumed by, and the Central Plan Assistance given to various States in the Region during the last five years, the two factors being given equal weightage.

Statement-II

Supply of Power to States

Name of State/ System	1994-95		1995-96		1996-97	
	Entitlement	Drawal	Entitlement	Drawal	Entitlement	Drawal
1	2	3	4	5	6	7
Northern Region						
Chandigarh	1803.0	150.0	176.7	181.6	228.4	219.6
Delhi	6024.0	5663.0	8067.0	7350.1	9304.8	8144.2
Haryana	4136.0	4513.7	5386.8	5961.3	5305.0	5968.6
Himachal Pradesh	1007.4	770.1	1135.7	917.2	1154.3	1028.8

1	2	3	4	5	6	7
J & K	2436.0	2330.1	2937.5	2428.9	3155.7	3018.1
Punjab	4980.6	4105.8	5511.8	4465.9	5248.5	5264.0
Rajasthan	5857.9	7076.9	7445.9	9639.1	7996.6	8512.1
Uttar Pradesh	12800.7	12813.4	14382.7	14160.0	13913.3	14154.3
Napal	17.3	17.3	-	-	-	-
Madhya Pradesh	-	-	-	-	68.9	65.8
Total	37440.2	37440.2	45044.1	45044.1	46375.5	46375.5
Western Region						
Gujarat	6611.9	7208.2	8633.5	9552.9	8624.2	10151.5
Madhya Pradesh	8551.5	10267.6	10263.8	11096.4	11224.0	11807.0
Maharashtra	8184.9	6524.6	10197.6	8996.6	10403.7	8787.0
Goa	1297.0	544.9	1223.3	672.3	1259.6	731.0
Total	24545.3	24545.3	36318.2	36318.2	31476.5	31476.5
Southern Region						
Andhra Pradesh	6539.0	8450.2	7234.1	7816.2	7417.5	7296.7
Karnataka	4060.0	3395.2	4085.9	4495.6	4681.0	5773.7
Kerala	3010.3	2351.9	2898.8	2737.1	3283.4	3426.6
Goa	515.5	465.9	686.0	493.5	600.3	600.3
Tamil Nadu	8166.0	7627.6	7872.0	7184.4	8516.7	7462.9
Total	22290.8	22290.8	22726.8	22726.8	24498.9	24498.9
Eastern Region						
Bihar	1915.3	5712.8	3080.9	4545.9	3391.7	4459.4
DVC	1114.9	1120.7	1392.4	1867.4	1506.8	2109.7
Orissa	1440.6	1399.5	2501.9	1884.9	2852.4	2180.7
West Bengal	2079.2	382.2	2935.8	1748.8	2953.4	2000.0
Sikkim	93.7	28.5	164.4	28.4	180.4	37.9
ASEB	-	-	-	-	20.3	42.1
APSEB	-	-	-	-	39.9	115.1
Total	6643.7	6643.7	10075.4	10075.4	10944.9	10944.9